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BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 44 of 2023 (EZ)

Rakesh Shrivastava

Applicant

Vs.

Bihar Foundry and Casting Limited & Ors.

Respondents

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Filed by: -

Surendra Kumar

Surendra Kumar
Advocate

Jharkhand State Pollution Control Board



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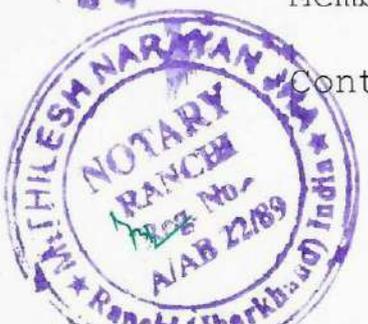
Affidavit on behalf of Respondent No. - 4, Jharkhand State Pollution Control Board in compliance of order dated 28.04.2023.

I, Yatindra Kumar Das, son of Late K. K. Das presently posted as the Member Secretary, Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi and am duly authorized and here by solemnly state and affirm as follows :-

1. That, at present, I am working and posted as the Member Secretary, Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi and as

Handwritten notes in blue and green ink: "25 JUL 2023 8:52", "25 JUL 2023", "11115", "11115", "11115".

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- such, I am well acquainted with all the facts and circumstances of this case.
2. That, I have gone through the order dated 28.04.2023 passed by the Hon'ble NGT, EZB, Kolkata and has understood the contents therein.
3. That, I have been authorized to swear this affidavit on behalf of the Respondent No. - 4, Jharkhand State Pollution Control Board (JSPCB) by the competent authority. Further it is stated that I have gone through the relevant files and records in the present case.
4. That, it is humbly stated and submitted that the Hon'ble NGT, EZB, Kolkata was pleased to pass an order on 28.04.2023, wherein the directions contained in the operative part of the order in paragraph 25, 26 and 27 is reproduced as follows: -

"25. Considering the allegations made, we deem it appropriate to constitute a Committee comprising of the following

Members:-

25 JUL 2023



- i) Senior Scientist / Environmental Engineer, Jharkhand State Pollution Control Board;
- ii) Senior Scientist / Environmental Engineer, Integrated Regional Office, Ranchi, Ministry of Environment, Forests and Climate Change; and
- iii) Senior Scientist / Environmental Engineer, Central Pollution Control Board;

26. The Committee shall visit the site in question and submit its report on affidavit with regard to the allegations made in the Original Application within four weeks.

27. The Jharkhand State Pollution Control Board, Respondent No. 4, shall be the Nodal Body for all logistic purposes and for filing the affidavit bringing on



25 JUL 2009

record the Inspection Report of the Committee."

5. That, accordingly, the Jharkhand State Pollution Control Board (Respondent No. 04), vide Ref. No. B-1387 dated 12/05/2023, nominated Shri A.K. Yadav, Regional Officer, Regional Office - Cum - Laboratory, Hazaribagh of JSPCB as the member of the said Committee on behalf of JSPCB to look into the matter and act in furtherance to the directions of Hon'ble NGT, EZB, Kolkata.

Photocopy of the Board's Letter No. B-1387 dated 12/05/2023 is enclosed herewith as Annexure - I.

6. That, it is humbly stated and submitted that the said Committee conducted field visit of the site in question and submitted its Report which inter alia presents the detailed paragraph wise findings, emerging observations made and discussions held with the respondents and after perusal of related documents by the Committee.



25 JUL 2023

Photocopy of the Report of the Committee dated 22/05/2023 is annexed and marked as Annexure - II.

7. That, it is humbly stated and submitted that the Hon'ble Tribunal may be pleased to accept the Report submitted by the Committee, constituted by the Hon'ble Tribunal vide order dated 28/04/2023.

8. That, this Counter Affidavit is filed bonafide and in the interest of justice.

9. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

Yatiendra Kumar S

DEPONENT

VERIFICATION:

Verified at Ranchi on this the day of 25th July, 2023 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

M. K. S.
25/7/2023

Yatiendra Kumar S

DEPONENT



NOTARY PUBLIC
RANCHI

Authorised under Notaries Act 1952
& Notaries Rules 1956 by Govt. of
Jharkhand (Ranchi)

Authorised under Notaries Act 1952
& Notaries Rules 1956 by Govt. of
Jharkhand (Ranchi)

Date
1258 25 JUL 2023



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

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ByEmail

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No. B-1387

Ranchi, Dated. 12/05/2023

From,

Yatindra Kumar Das,
Member Secretary.

To,

The Deputy Director General (DDG),
Integrated Regional Office,
MoEF&CC, Ranchi.

The Regional Director,
CPCB Regional Directorate,
Kolkata.

Sub: Compliance of order of the Hon'ble NGT, Eastern Zone Bench, Kolkata order dated 28.04.2023 in Original Application No. 44/2023 (EZ) in the matter of Rakesh Srivastava Vs Bihar Foundry and Casting Limited & Ors. - Regarding.

Sir,

In connection with the above subject matter - I am directed to inform that the Hon'ble NGT, Eastern Zone Bench, Kolkata has passed an order dated 28.04.2023 in Original Application No. 44/2023 (EZ) in the matter of Rakesh Srivastava Vs Bihar Foundry and Casting Limited & Ors. (copy enclosed). The Operative part of which is as follows:-

- "25. Considering the allegations made, we deem it appropriate to constitute a Committee comprising of the following Members:- i) Senior Scientist / Environmental Engineer, Jharkhand State Pollution Control Board; ii) Senior Scientist / Environmental Engineer, Integrated Regional Office, Ranchi, Ministry of Environment, Forests and Climate Change; and iii) Senior Scientist / Environmental Engineer, Central Pollution Control Board;*
- 26. The Committee shall visit the site in question and submit its report on affidavit with regard to the allegations made in the Original Application within four weeks.*
- 27. The Jharkhand State Pollution Control Board, Respondent No.4, shall be the Nodal Body for all logistic purposes and for filing the affidavit bringing on record the Inspection Report of the Committee.*
- 28. List on 29.05.2023."*

In view of the above, Sri A. K. Yadav, Regional Officer, JSPCB Regional Office – Cum - Laboratory, Hazaribagh (7250218115; Email: - jspcb_hazaribagh@rediffmail.com) is nominated as the member of the committee on behalf of JSPCB to look into this matter.

This is for your information and necessary action please. It is, requested to submit the desired report at an earliest (preferably before 20/05/2023).

Thanking you.

Encl: As above.

Yours sincerely,
Sd/-
(Yatindra Kumar Das)
Member Secretary



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Memo No. B.13.87

Ranchi, dated...12/05/2023

Copy to: - The Regional Officer, JSPCB Regional Office – Cum – Laboratory, Hazaribagh for information and it is directed to coordinate with the committee members for inspection and submit the inspection report to the Headquarters by 20/05/2023.

(Yatindra Kumar Das)
Member Secretary
YKD



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Inspection report of Committee constituted by the Hon'ble National Green Tribunal, Eastern Zone, Kolkata in Rakesh Shrivastava vs M/s Bihar Foundary & Casting Ltd. & Others in O.A. No. 44 / 2023 / EZ.

(1) The petitioner's grievance relates to alleged violation of environmental laws and norms.

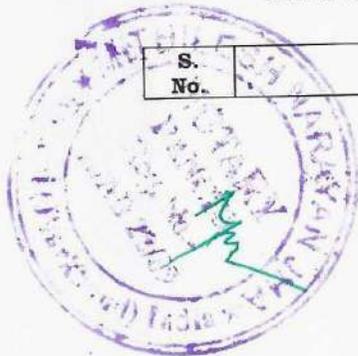
The Tribunal, vide its order dt. 28.04.2023 constituted a 3 – member committee to verify the factual position on the ground, regarding compliance of above condition. The committee comprising of

1. Sri M. R. Prasad, Scientist "C" (representative Ministry of Environment, Forest and Climate Change (MoEF & CC)", Regional Office, Ranchi).
2. Sri Toufic Aslam, Scientist "C" (representative Central Pollution Control Board, Regional Directorate, Kolkata).
3. Sri A. K. Yadav (representative Jharkhand State Pollution Control Board, which acted as the Nodal Agency).

This report presents the findings emerging observations made and discussions held with the respondent during the field visit on 13/05/2023, and perusal of related documents by the committee.



BIHAR FOUNDRY & CASTINGS LTD. "BFCL" Statement in line of NGT order Dated- 28/04/2023



S. No.	Points	Statement
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The grievance relates to alleged violation of environmental laws and norms by M/s. Gautam Ferro Alloys and Bihar Foundry and Casting Limited (hereinafter referred to as "BFCL") by expanding and running their factories without obtaining Environmental Clearance (hereinafter referred to as "EC") and other requisite permissions/consents. It is said that consent to establish and consent to operate was issued in the name of M/s. Gautam Ferro Alloys but the said consent is being used commonly by two Proponents namely, M/s Gautam Ferro Alloys and M/s. BFCL in an illegal manner. Since both the proponents are independent entities consent issued to one could not have been utilized by another unit.

Bihar Foundry & Castings Ltd. is a company having Registration No./CIN No.U27100JH 197 LPLCOOO972, PAN No.AABCB 1852D, GST No.AABCB1852DIZI, IE,C No. 2193000298 has two industrial units located in Ramgarh Industrial Area, Ramgarh.

Gautam Ferro Alloys is not a legal entity and is only a calling name for the ferro alloys unit of Bihar Foundry & Castings Ltd. As reported by the Unit's representative with affidavit . Annexure no. 1.

- (1) Sponge Iron, Captive Power Plant (WHRB) and Induction Furnaces unit and
- (2) Ferro Alloys two separate premises

The Details of requisite Clearance/permission of these two industrial units.

The status of EC, CTE & CTO of the two industrial units of BFCL- is tabulated below:-

Environmental permissions	Unit I- Bihar Foundry and Castings Limited, having Captive Power Plant (WHRB) and Induction Furnaces unit		Unit II- Bihar Foundry and Castings Limited having Ferro Alloys			
	Environmental Clearance	Date		Date		
Consent To Operate	Sponge Iron & Power-No.JSPCB /HO/RNC/CTO- 11688208/ 2022/345	25.03.2022	31st March, 2025	No. JSPCB/HO/RNC/CTO4412165/2020/1819 (issued in the Name of M/s. Bihar Foundry & Castings Ltd. Unit Gautam Ferro Alloys)	10.11.2020	31st Dec. 2025
	Induction Furnace-No.SPCB/HO 2025 /RNC/CTO-4426528/2019/2376	28.11.2019	31st Dec. 2024		Name of unit in CTO has been corrected to Bihar Foundry & Castings Ltd. Ferro Alloys Unit (Auto Renewal), Ref. No.1341	
Hazardous Waste Authorization	No.JSPCB/RO/HZB/HWM6758830/2019/7	30.12.2019	30th Sep. 2024	No. JSPCB/HO/RNC/HWM6758737/2022/46	27.10.2022	30 th Sep. 2024
CGWA NOC	CGWA/NOC/IND/ORIG/2021/13540	26.03.2021	25th March, 2024	CGWA/NOC/IND/ORIG/2021 /10628	02.01.2021	1 st Jan., 2024

Ferro Alloys Unit	Sponge Unit
MOEF&CC in its 24 th Expert Appraisal meeting has considered company for modification -cum- expansion proposal (under violation) on 1 st March 2023 and recommended issue of E.C. (under violation) subject to certain condition which is being complied by the company.	MOEF&CC in its 20 th Expert Appraisal meeting has considered the proposal expansion of sponge iron, captive power plant and steels billet unit and decided the issue TOR.

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Para
3

It is further said that EC was issued in the name of M/s. BFCL but for obtaining consent to operate for M/s. Gautam Ferro Alloys, said EC was used. M/s. Gautam Ferro Alloys is a proprietorship firm while M/s. BFCL is a company incorporated under the provisions of Companies Act and is a separate entity. The directors/promoters of BFCL have fraudulently used EC issued in the name of M/s. BFCL for obtaining consent to operate for M/s. Gautam Ferro Alloys

As mentioned in para 2 Bihar Foundry & Castings Ltd. is a company having Registration No./CIN No.U27100JH 197 LPLCOOO972, PAN No. AABCB 1852D, GST No. AABCB1852DIZI, IE,C No. 2193000298 is having two industrial units i.e.

- A) Sponge Iron, Captive Power Plant (WHRB) and Induction Furnaces unit and
- B) Ferro Alloys unit in the Ramgarh Industrial Area in two separate premises.

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Para
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It is further said that there is misrepresentation in terms of M/s. Ferro Alloys and Sponge Iron Plant. EC was obtained by Bihar Foundries & Casting Ltd. on 28.01.2010 for the sponge iron plant located at Plot No. 1364 admeasuring 14 Acres. Further, Bihar Foundries also obtained clearance for Ferro Alloys Plant located at Plot No. 1405 admeasuring 14 Acres on 31.10.2011. This shows that BFCL has total 28 Acres of area for its two plants of ferro alloys and sponge iron each admeasuring 14 acres. However, in the Consent to Operate dated 05.01.2016, obtained by M/s. Gautam Ferro Alloys which is situated on Plot No. 1405, shows its area to be 7.26 Acres only whereas the area of Sponge Iron Plant in Consent to operate dated 28.11.2019 is shown as 19 Hectare which is around 47.5 Acres.

The Plot numbers & Land Area for the two units of BFCL are correctly stated in the following CTO for their respective units.

- a) CTO No. JSPCB /HO/RNC/CTO- 11688208/ 2022/345 valid upto 31st March 2025 (Sponge Iron/WHRB/Captive Power Plant)
- b) CTO No. SPCB/HO 2025 /RNC/CTO-4426528/2019/2376 valid upto 31st December, 2024. (Induction Furnace)

1. Lease Deed on 01.05.1974 Plot No. 1364 (part) Area 14 acre
 2. Lease Deed on 28.10.2015 Plot No. 1364P Area 5 acre
 3. Lease Deed on 29.11.2018 Plot No.1405P Area 0.50 Acres
- Total Area – 19.50 acres.

For induction furnaces which is part of unit I and is within the total area 19.5 acre of Unit-I

For induction furnace unit of separate CTO was issued in which area was mentioned as 19 Ha.

Request letter for correcting the typographical error in Area from 19 Ha. to 19.5 acres in CTO of M S Billets has been submitted to JSPCB on 06.04.2023 (copy enclosed herewith as annexure-2)

Induction Furnace and Sponge Iron unit are located within same premises of 19.50 acres Plot No.1364(P).

Similarly, Unit-II- Ferro Alloys is established on Plot No.1405 (P).

CTO No. JSPCB/HO/RNC/CTO4412165/2020/1819 valid upto 31st December 2025

1. Lease Deed on 28.01.1988 Plot No.1405P (part J1) Area 3.51 acre
 2. Lease deed on 20.01.2020 Plot No.1405P (part)C5, C6, D8, C9, C10, F11 & F12) Area 3.67 acre
- Total Area - 7.18 acres

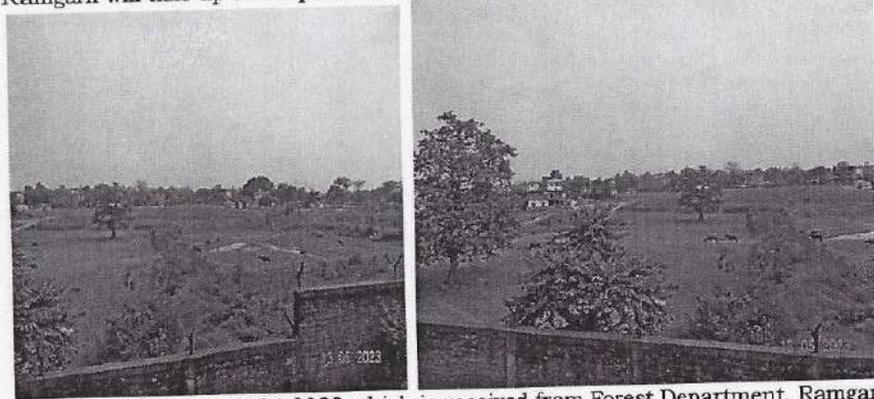
<p>Para 5</p>	<p>EC dated 28.01.2010 was issued to BFCL for its sponge iron plant situated at Plot No. 1364 admeasuring 14 acres only and it has fraudulently obtained consent to operate sponge iron plant at land area admeasuring 47.5 Acres. It clearly shows that BFCL is blatantly violating the environment laws by defrauding and misrepresenting before the 3 appropriate authorities and suppressing the relevant information pertaining to its plants.</p>	<p>EC No. J-11011/310/2009-1A II(I) dated 28.01.2010. The Company has taken an acquired additional 5.50 acres in the industrial area. The current CTO No. JSPCB/HO/RNC/CTO4412165/2020/1819 dated: 31st December 2025 mentioned area as 19.50 acres.</p>
<p>Para 6</p>	<p>There is also non-compliance of requirement of maintaining 33% area as green belt. Ground water is being illegally drawn and there is also separation in quantity of slag dump. Further alleged violations are summarized in the form of chart in the letter petition as under:</p>	<p>Unit-I : The process of Development of green belt within the plant premises. Plantation has been carried out using native species. Details on plantation carried out are.</p> <p>Tree sapling upto 2021-22- 4620 nos. Area Covered- 4.62 acres which is 33% of 14 acres land.</p> <p>Unit-II : As observed at site, the project has developed plantation all along the boundary of the industry. However, due to constraints of space within the plant, the project proponent has acquired additional land, outside the plant measuring around 1 acre and 10 decimals over which it is proposed to grow plantation. The project proponent has given an undertaking that they would grow green belt as stipulated by the next monsoon.</p> <p>The project proponent has purchased 5000 nos. of plants from Bihar State Forest Department in July 2022 and 1140 numbers of plants from M/s Shalimar Sadabahar Nursery during October, 2022 for plantation.</p> <div data-bbox="607 1005 2038 1380" data-label="Image"> </div>



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In addition to green belt area within the plant premises of the two units of the company in the industrial area, the Forest Department, Ramgarh will take up development of Green Belt (reforestation) of an area of 3.50 hectares in the survey plot no 1423/1 which will be 32 %.



Letter No.724 dated 17.04.2023 which is received from Forest Department, Ramgarh.

Unit I and II total land 26.680 acres 40% area is 10.672 acres on green belt has been developed and adjacent land 3.50 Ha. (8.650 acres) which is procured from the Forest Department in addition to existing green belt area of land.

Unit- I Ground Water abstraction NOC for Bihar Foundry & Castings Ltd.- NOC for withdrawal of 300 KLD underground water has been granted by CGWA vide letter No.CGWA/NOC/IND/ ORIG/2021/13540 from 26.03.2021 to Valid up to-25.03.2024.

Unit-II Ground Water abstraction NOC for Bihar Foundry & Castings Ltd. (Ferro Alloys Unit) - NOC for withdrawal of 35 KLD underground water has been granted by CGWA vide Letter No.CGWA/NOC/IND/ ORIG/2021/10628 dated 02.01.2021 with validity up to 01.01.2024.

Unit-I & II Permission for withdrawal of water from River Damodar vide letter no. MD/DVRR/W-6(145)/2022/738-43 dated 20.12.2022 from WRD, Govt. of Jharkhand for water permission to the quantity of 0.598 MCM for both units i.e. DRI unit & adjacent Ferro Alloy unit.

Solid Waste management-

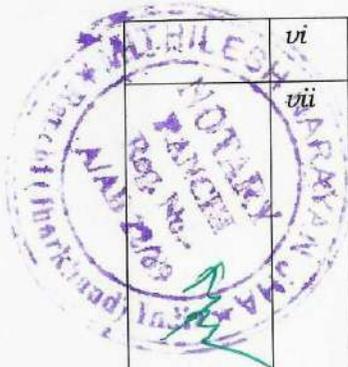
Solid Waste	Mode of Disposal
Char	Char is being and would continue to be sold to nearby AFBC based Power Plant located in the industrial cluster. GST Invoice of sold Char is enclosed as annexure-5
Silo Dust	Both the solid wastes generated are to be used for filling up the low-lying area of Ramgarh area. Copy of the letter received from Ramgarh Municipality is enclosed as annexure-6
Slag	Both the solid wastes generated are to be used for filling up the low-lying area of Ramgarh area. Ref annexure-6

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Environment Status:

Environment Status:		Status	Statement
Air	Stipulation of conditions such as:		
	i	Stack emission levels should be stringent than the existing standards in terms of the identified critical pollutants.	CEMS (Continuous Stack Emission Monitoring System) are installed in both DRI & Ferro Alloys unit with connectivity to the server of JSPCB & CPCB. The real time online data for PM is continuously visible in the portal JSPCB & CPCB. (Acopy of data is enclosed herewith as annexure-4).
	ii	CAAQMS may be installed in all large/medium red category industries (air polluting)	PM 10 Analyzer is installed in this plant with connectivity to JSPCB server and data is continuously visible in the public domain in the JSPCB website "www.jspcb.nic.in". PM 10 values are always within the prescribed limit of 100 micro gram/m³ . (Copy of data is enclosed herewith as annexure-5).
	iii	Effective fugitive emission control measures should be imposed in the process, transportation, packing etc.	Transportation of raw materials/ solid wastes is ensured through covered trucks only. Unit has installed - 69 Nos of fixed water sprinklers & 100 Nos. of Fog nozzles for water spraying. Bag filters are installed at all the vulnerable points at coal and iron ore screening section, crusher house, product house, cooler discharge, intermediate bins, coal in ejection points of DRI plant and dust extraction system. Details of Bag Filter: In dust prone areas Water Sprinkling is also done using Water Tankers. Major raw material is kept in closed shed Conveyor belts are used where ever required. Unit has dust sweeping machine mounted on tractor and dust sweeping is carried out regularly through this road sweeping machine. No fugitive emission control system was observed at the raw material unloading point of Sponge Iron manufacturing unit
	iv	Transportation of materials by rail/conveyor belt wherever feasible.	Major raw material transportation is done by rail up to the nearest railway station and from there by road in tarpaulin covered truck. Hence road transport is minimised.
v	Encourage use of cleaner fuels (pet coke/furnace Oil/LSHS may avoided).	Unit is not using pet coke, furnace oil or LSHS.	

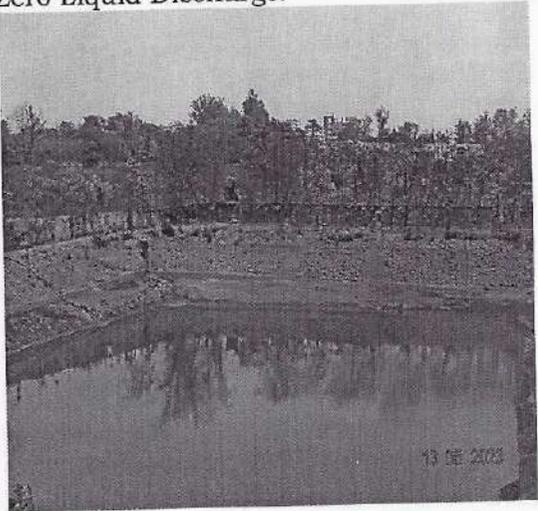




vi	Best Available Technology may be used for dust collection.	A dust sweeping machine installed on tractor regularly sweeps dust from all the transport roads.
vii	Increase of green belt cover by 40% of the total land area beyond the permissible requirement of 33%, wherever feasible.	<p>Unit-I: The process of Development of green belt within the plant premises. Plantation has been carried out using native species. Details on plantation carried out are.</p> <p>Tree sapling upto 2021-22- 4620 nos. Area Covered – 4.62 acres which is 33% land of 14 acres.</p> <p>Unit-II: As observed at site, the project has developed plantation all along the boundary of the industry. However, due to constraints of space within the plant, the project proponent has acquired additional land, outside the plant measuring around 1 acre and 10 decimal over which it is proposed to raise plantation. The project proponent has given an undertaking that they would raise green belt as stipulated by the next monsoon.</p> <p>The project proponent has purchased 5000 nos. of plants from Bihar State Forest Department in July 2022 and 1140 numbers of plants from M/s Shalimar Sadabahar Nursery during October, 2022 for plantation.</p> <p>Letter No.724 dated 17.04.2023 which is received from Forest Department, Ramgarh.</p> <p>Unit I and II total land 26.680 acres of 40% areas 10.672 acres in green belt developed and adjacent land 3.50 Ha. (8.650 acres) which is procured from the Forest Department in addition to existing green belt area of land.</p> <p>Unit- I Ground Water abstraction NOC for Bihar Foundry & Castings Ltd.- NOC for withdrawal of 300 KLD underground water has been granted by CGWA vide letter No. CGWA/NOC/IND/ ORIG/2021/13540 from 26.03.2021 to Valid up to-25.03.2024.</p>

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	iii	Stipulation of greenbelt outside the project premises such as avenue plantation, plantation in vacant areas, social forestry, etc.	Avenue plantation on road side has been carried out.
	iv	Assessment of carrying capacity of transportation load on roads inside the industrial premises. If the roads required to be Carrying capacity of the roads has not been assessed by the 4 widened, shall be prescribed as a condition.	Site is adjacent to Ramgarh City Road & NH # 20 (Ranchi - Hazaribagh) is at a distance of 7.0 Kms. Nos. of trucks required after expansion project will be 50 trucks /day or transporting raw materials, products and wastes. Existing road is capable of taking the additional vehicular traffic due to the proposed expansion.
Water	Stipulation of conditions such as:		
	i	Reuse/recycle of treated waste water, wherever feasible.	No waste water is discharged outside the plant premises. Entire process water is recycled and reused. thus it is maintaining Zero Liquid Discharge. 
	ii	Continuous monitoring of effluent quality/quantity in large and medium Red Category Industries (water polluting).	Regular monitoring of Effluent analysis is carried out by NABL accredited Laboratory.
	iii	A detailed water harvesting plan may be submitted by the project proponent.	A detailed water harvesting plan has already being submitted on 30.11.2022 at IRO MoEF & CC, Ranchi.
	iv	Zero liquid discharge wherever techno economically feasible.	ZLD is properly maintained.
	v	In case, domestic waste water generation is more than 10 KLD, the industry may install STP.	Waste domestic water generation in our Ferro Alloys plant is less than 10 KLD .



Land	Stipulation of conditions such as:	
i	Increase of greenbelt cover by 40% of the total land area beyond the permissible requirement of 33%, wherever, feasible for new projects.	<p>1. For Unit I, 14.00 acres land has been given by state Govt. for industrial purpose on lessee for 99 years in 1974 and for Unit II, 3.51 acres land has been given by state Govt. for industrial purpose on lessee in 1985 for 99 years and for Unit-I, 5.50 acres land has given by state Govt. for industrial purpose in the year 2015 and 2018 for 30 years</p> <p>for Unit-II, 3.67 acres land has given by state Govt. for industrial purpose in the year 2020 for 30 years</p> <p>Total area of land for Unit I & II is 26.680 acres. Of which 40% area is 10.672 Acres has been kept for green belt development and another land adjacent to the plant measuring area 3.50 Ha. (8.650 acres) has been procured from the Forest Department in addition to existing green belt area of land. (A copy of Letter No.724 dated 17.04.2023 is enclosed herewith as annexure-6).</p>
ii	Stipulation of greenbelt outside the project premises such as avenue plantation, plantation in vacant areas, social forestry, etc.	Avenue plantation on road side has been carried out.
iii	Dumping of waste (fly ash, slag, red mud, etc.) may be permitted only at designated locations approved by SPCBs/PCCs.	Not applicable as it is a Ferro Alloy plant. (Permission of municipality is enclosed.
iv	More stringent norms for management of hazardous waste. The waste generated should be preferably utilized Inco-processing.	We have obtained Authorization for Hazardous Waste disposal from Jharkhand State Pollution Control Board vide Ref. No. JSPCB/RO/HZB/HWM-6758830/2019/7 dated 30.12.2019 for Bihar Foundry & Castings Limited and vide Ref. No.JSPCB/HO/RNC/HWM-6758737/2022/46 dated 27.10.2022 for Ferro Alloys unit separately.
Other Conditions (Additional)		
i	Monitoring of compliance of EC Conditions may be submitted with third party audit every year.	As per EC condition Environmental Monitoring is done regularly by third party NABL accredited Laboratory duly registered by Jharkhand State Pollution Control Board and reports are submitted to MOEF & CC and JSPCB on regular basis.

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ii	Corporate social Responsibility.	Socio- economic development activities like community development program, educational program, drinking water supply and health care etc. is being done regularly in the surrounding villages. Details have already been submitted to MoEF & CC IRO Ranchi.
iii	The % of the CER may be at least 1.5 times the slabs given in the OM dated 01.05.2018 for SPA and 2 times for CPA in case of Environment Clearance.	BFCL has well laid Environmental Management System in place and established environment department with senior level.

OTHER OBSERVATIONS:

It was observed by the committee that the project had stored raw materials well covered with polythene sheets within their premises. It was stated that this was purely temporary and the storage was due to construction and repair activities undertaken within the project area. It has been assured that they would remove all the raw materials stored outside within two months.

CONCLUSION:

The members of the Joint Committee, after visiting the Sites, going through the documents/reports submitted by the project authorities are of the opinion that there are certain non-compliances to the conditions stipulated in the statutory clearances obtained observed for both the industrial units. It is also submitted by the project authorities that there have been some mistakes committed by the project proponents while filing up the forms submitted Jharkhand State Pollution Control Board., thereby resulting in discrepancies in the figures relating to the land area for which action is being taken by them for rectification.

Aslam 22/05/23
(Toufic Aslam)
Scientist "C"
CPCB, Kolkata

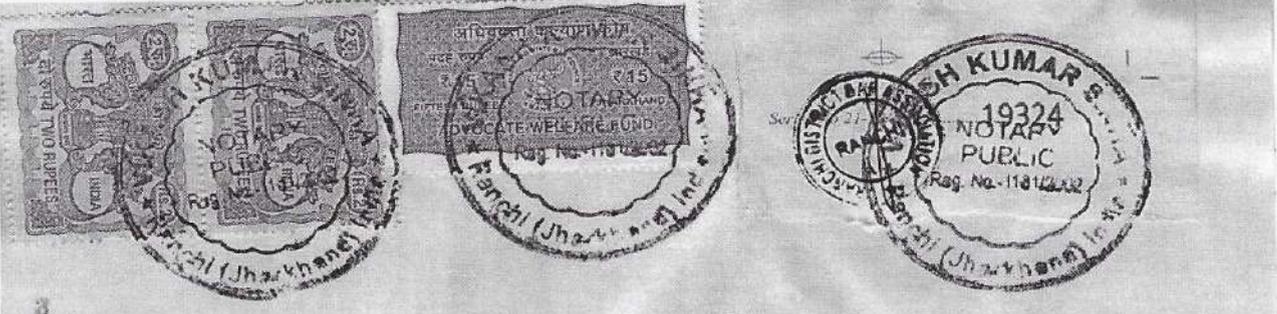
M R Prasad
(M R Prasad) 22/5/23
Scientist "C"
MoEF & CC, R.O. Ranchi

A 22/5/2023
(A. K. Yadav)
Regional Officer
JSPCB, Hazaribagh

23/8

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Enclosure-1



AFFIDAVIT

I, Hari Krishna Budhia, son of late R.K. Budhia, aged about 78 years, resident of Near Surendra Nath Centenary School, Dipatoli, P.O. Bariatu, P.S. Sadar, District Ranchi do hereby solemnly affirm and declare as follows:-

1. That I am the Managing Director of the M/s Bihar Foundry & Castings Ltd. having its registered office at Main Road, Ranchi-834001 (Jharkhand) and I am fully conversant with the activities and operation of the company.
2. That Bihar Foundry & Castings Ltd. is a company having Registration No./CIN No.U27100JH1971PLC000912, PAN No.AAFCB1852D, GST No. AAFCB1852D1ZI, IEC No. 2193000298 under this company we have two units (1) Sponge Iron unit including Captive Power Plant and Induction Furnace and (2) Ferro Alloys unit having Submerged Arc Furnaces.
3. That Gautam Ferro Alloys is not a legal entity and is only a calling name for the ferro alloy unit of the Bihar Foundry & Castings Ltd.

Sworn and signed on this the 11th day of the month of April, 2023 at Ranchi.

FOR BIHAR FOUNDRY & CASTINGS LTD.

Hari Krishna Budhia

MANAGING DIRECTOR
Deponent

The deponent who is identified by Sri
..... Adv., Ranchi
by me do hereby solemnly affirm and declare that
the statement made above are true to best
of their knowledge and belief.

Identified

Advocate, Ranchi

[Signature]
Signature attested on
Identification of Lawyer



V. Kumar
Vikash Kumar Singh
NOTARY PUBLIC, RANCHI



Registered under Arbitration Act-1996 and Reg. No. 1056 by Govt. of Jharkhand Ranchi (India)

11 APR 2023

Date
Ref. No. 467

ENCLOSURE-2

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Ref: BFCL/ENV/2022/25

Date: 06.04.2023

To,
The Members Secretary
Jharkhand State Pollution Control Board
TA Division Building,
Ground Floor, HEC,
Dhurwa, Ranchi (Jharkhand).

Sub: Correction of area in Consent to Operate of M/s Bihar Foundry & Castings Ltd. for MS Billets plant.

Ref: CTO Ref. No.JSPCB/HO/RNC/CTO-4426528/2019/2376 dated 28.11.2019

Dear Sir,

With reference to the subject noted above this is to submitted that Consent to Operate of M/s Bihar Foundry & Castings Ltd. has been issued vide Ref. No.JSPCB/HO/RNC/CTO-4426528/2019/2376 dated 28.11.2019 for MS billets Plant. In this Consent to Operate the area of the plant has been mentioned 19 Ha. In this regard this is to mentioned that the plant area is 19 acres not 19 Ha. The copies of the land lease issued by RIADA are enclosed herewith for your reference.

It is therefore requested to re-issue Consent to Operate with area 19 acres instead of 19 Ha. We shall always remain obliged to you for this kind act.

Thanking you,

Yours faithfully,
For Bihar Foundry & Castings Ltd.

(Authorised Signatory)

- Encl: 1) A copy of Deed No.5057 dated 01.05.1971 Area 14 acres
2) A copy of Deed No.2723 dated 28.10.2015 Area 5 acres
Total Area= 19.00 acres



Bihar Foundry & Castings Limited

Works :- Ramgarh Industrial Area, P.O.- Marar, Dist.- Ramgarh, Jharkhand - 829117.
Registered Office :- Main Road, Ranchi, Jharkhand - 834001.
CIN No :- U29100JH1071PLC000912 & GST No :- 20AABCR1852D1Z1
Landline :- 0651-2202699 Fax :- 0651- 2202799 Email :- bfcigfa@gmail.com



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ENCLOSURE-3



Ref: 2022-23/

Date: 15.11.2022

To,
The Ministry of Environment, Forest & Climate Change
East Central Zonal Office, Ranchi
Ranchi-834002

Ref: Our Ref. No.GFA/ENV/2022/06 dated 29.04.2022

Dear Sir,

We undertake that the greenbelt development as per CPCB norms is under progress and shall be completed as per norms in the ensuing rainy season.

We further undertake that we have already developed greenbelt in the existing area and we are further increasing it by way of raising new plants thus making it more dense and environment friendly.

We further undertake to develop greenbelt in the newly acquired adjacent land by our company. The purchase of adjacent land was necessitated for meeting requisite greenbelt area of 33% which will be accomplished by the next rainy season.

Yours faithfully,

Bihar Foundry & Castings Ltd.

Gaurav Budhia
(Gaurav Budhia)
Director

Bihar Foundry & Castings Limited

Works :- Ramgarh Industrial Area, P.O.- Marar, Dist.- Ramgarh, Jharkhand - 829117.
Registered Office :- Main Road, Ranchi, Jharkhand - 834001.
CIN No :- U27100JH1971PLC000912 & GST No :- 20AA8CB1852D1Z1
Landline :- 0651-2202699 Fax :- 0651- 2202799 Email :- bfcgfa@gmail.com



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ENCLOSURE-4

CEMS DATA

Industry:

BIHAR FOUNDRY & CASTINGS LTD (Ferro Alloys Unit)

Industry Category:

Iron & Steel

Address:

INDUSTRIAL AREA MARAR, RAMGARH, Jharkhand

Date	STACK 1 PM mg/Nm3	STACK 2 PM mg/Nm3
3/15/2023	40.30	40.19
3/16/2023	40.57	38.97
3/17/2023	40.78	40.44
3/18/2023	40.59	40.21
3/19/2023	40.33	40.05
3/20/2023	40.88	40.32
3/21/2023	40.97	40.94
3/22/2023	40.26	40.78
3/23/2023	40.70	41.05
3/24/2023	40.71	39.80
3/25/2023	40.39	39.57
3/26/2023	40.72	39.73
3/27/2023	40.19	39.82
3/28/2023	40.34	39.71
3/29/2023	40.52	40.44
3/30/2023	40.51	39.58
3/31/2023	40.68	39.03
4/1/2023	40.42	40.62
4/2/2023	40.36	39.96
4/3/2023	41.16	40.71
4/4/2023	40.82	39.25
4/5/2023	40.37	40.15
4/6/2023	40.65	39.33
4/7/2023	40.67	40.11
4/8/2023	41.05	39.54
4/9/2023	40.70	39.40
4/10/2023	40.61	38.85
4/11/2023	40.14	40.80
4/12/2023	40.48	40.81
4/13/2023	40.73	39.45
4/14/2023	40.20	39.77
4/15/2023	40.40	39.33



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ENCLOSURE-5

CAAQMS DATA

Industry: BIHAR FOUNDRY & CASTINGS LTD (Ferro Alloys
Unit)
Industry Category: Iron & Steel
Address: INDUSTRIAL AREA MARAR, RAMGARH, Jharkhand

Date	AAQ PM10 ($\mu\text{g}/\text{m}^3$)
3/15/2023	68.83
3/16/2023	66.04
3/17/2023	67.33
3/18/2023	68.22
3/19/2023	67.17
3/20/2023	65.91
3/21/2023	66.59
3/22/2023	71.05
3/23/2023	68.02
3/24/2023	67.04
3/25/2023	69.50
3/26/2023	67.08
3/27/2023	68.94
3/28/2023	68.97
3/29/2023	68.33
3/30/2023	67.90
3/31/2023	69.07
4/1/2023	65.27
4/2/2023	63.95
4/3/2023	68.41
4/4/2023	66.70
4/5/2023	69.65
4/6/2023	67.75
4/7/2023	67.84
4/8/2023	68.11
4/9/2023	69.426
4/10/2023	69.96
4/11/2023	67.00
4/12/2023	66.09
4/13/2023	68.59
4/14/2023	68.42
4/15/2023	69.19



Annexure -6



कार्यालय:-वन प्रमंडल पदाधिकारी, रामगढ़ वन प्रमंडल, रामगढ़।

(संची रोड नियर बी.आर.एल. गेट, पो0-मरार, जिला-रामगढ़ पिन-829117)

Email id - dfo-ramgarh@gov.in

Mobile No. 89877-90306

पत्रांक 724 / रामगढ़, दिनांक 17/04/23

सेवा में,

General Manager,
Bihar Foundary Casting Limited,
Industry Area, Ranchi Road, Marar
Ramgarh

विषय :- वित्तीय वर्ष 2023-24 से 2029-30 तक में BFCL के अन्तर्गत वन विभाग (रामगढ़ वन प्रमंडल, रामगढ़) के द्वारा कार्यान्वित की जाने वाली वनरोपण स्थल का विशिष्ट प्राक्कलन तैयार कर प्रस्ताव भेजने के संबंध में।

प्रसंग :- वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, भारत सरकार के पत्रांक-F.No.J-11011/310/2009-IA II (1) dated 28.01.2010

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के संबंध में सूचित करना है कि बिहार फाउन्ड्री कास्टिंग लिमिटेड के पर्यावरणीय स्वीकृति में लगाये गये शर्तों के आलोक में 3.50 हे० भूमि पर वित्तीय वर्ष 2023-24 से 2029-30 तक वन विभाग (रामगढ़ वन प्रमंडल, रामगढ़) के द्वारा कार्यान्वित की जाने वाली वनरोपण स्थल का विशिष्ट प्राक्कलन तैयार कर प्रस्ताव भेजी जा रही है, जो निम्नवत है:-

क्र. सं.	योजना का नाम	रकबा (हे. में)	अग्रिम कार्य की प्राक्कलित राशि	कुल सात वर्षीय प्राक्कलित राशि
1	भू-संरक्षण एवं चरोपण (Chain Link Fencing-Loh Angel)	3.50	1658914.00	3416036.00
2	निरीक्षण/अनुश्रवण शूल्य 5 प्रतिशत की राशि		82946.00	170802.00
	कुल योग :-		1741860.00	3586838.00

अतः अनुरोध है कि कुल सात वर्षीय कार्य की राशि रु. 35,86,838/- (पैंतीस लाख छियासी हजार आठ सौ अड़तीस) रुपये का चालान के माध्यम से कोषागार के वन प्रेषण लोक लेखा (प्राप्तियां) शीर्ष 8782 में जमा कराना सुनिश्चित करें ताकि प्राक्कलन के अनुसार कार्य प्रारंभ किया जा सके।

नोट :- झारखण्ड सरकार द्वारा मजदूरी दर में वार्षिक वृद्धि के पश्चात बड़े मजदूरी दर की मांग की जा सकती है।

अनुलग्नक :- यथोक्त।

आपका विश्वासी,

[Handwritten Signature]
17/4/23
वन प्रमंडल पदाधिकारी,
रामगढ़



